

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

4. C.P.(CAA)/138(MB)2023 In C.A.(CAA)/146(MB)2022

**CORAM:**

**SHRI SHYAM BABU GAUTAM**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 18.05.2023**

**NAME OF THE PARTIES: - Arvutam Enterprises Private Limited**

**APPEARANCES: -**

**FOR THE APPLICANT** : Adv. Sameer Pandit

**Section: Sec. 230-232 - Second Motion**

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**ORDER**

The matter is taken up through Virtual Hearing (VC).

**C.P. (CAA)/138(MB)2023 In C.A.(CAA)/146(MB)2022- Heard and Reserved for  
order.**

Sd/-

**SHYAM BABU GAUTAM**  
**Member (Technical)**

Manish Tiwari

Sd/-

**KULDIP KUMAR KAREER**  
**Member (Judicial)**